

**REPORT OF COMMITTEE ON DRUGS AND
PHARMACEUTICALS INDUSTRY**

**THE DEPUTY MINISTER IN THE
MINISTRY OF CHEMICALS & FER-
TILISERS (SHRI C. P. MAJHI):** I
beg to lay on the Table a copy of the
Report of the Committee on Drugs
and Pharmaceutical Industry (Hindi
version). [Placed in Library. See No.
ET-10504/76.]

11.55 hrs.
BUSINESS ADVISORY COMMITTEE

SIXTIETH REPORT

**THE MINISTER OF WORKS AND
HOUSING AND PARLIAMENTARY
AFFAIRS (SHRI K. RAGHU-
RAMAIAH):** I beg to move:

"That this House do agree with
the Sixtieth Report of the Business
Advisory Committee presented to
the House on the 22nd March, 1976."

**SHRI O. V. ALAGESAN (Tirut-
tani):** I would like to submit that the
time allotted for the discussion on the
Tamil Nadu budget is not sufficient.
(Interruptions)

MR. SPEAKER: We will see when
it comes. We will make some ad-
justment.

Now the question is:

"That this House do agree with
the Sixtieth Report of the Business
Advisory Committee presented to
the House on the 22nd March, 1976."

The motion was adopted.

11.57 hrs.

**COMPTROLLER AND AUDITOR-
GENERAL'S (DUTIES, POWERS
AND CONDITIONS OF SERVICE)
AMENDMENT BILL.***

**THE MINISTER OF FINANCE
(SHRI C. SUBRAMANIAM):** I beg to
move for leave to introduce a Bill to

amend the Comptroller and Auditor-
General's (Duties, Powers and Condi-
tions of Service) Act, 1971.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill to amend the Comptrol-
ler and Auditor-General's (Duties,
Powers and Conditions of Service),
Act, 1971."

The motion was adopted.

SHRI C. SUBRAMANIAM: I
introduce the Bill.

11.59 hrs.

**DEPARTMENTALISATION OF
UNION ACCOUNTS (TRANSFER
OF PERSONNEL BILL)***

**THE MINISTER OF FINANCE
(SHRI C. SUBRAMANIAM):** I beg to
move for leave to introduce a Bill to
provide for the transfer of officers
serving in the Indian Audit and
Accounts Department to any Ministry,
Department or office of the Central
Government for facilitating the effi-
cient discharge by such Ministry,
Department or office of the responsi-
bility in connection with compiling
the accounts thereof.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill to provide for the trans-
fer of officers serving in the Indian
Audit and Accounts Department to
any Ministry, Department or office
of the Central Government for faci-
ilitating the efficient discharge by
such Ministry, Department or
office of the responsibility in con-
nection with compiling the accounts
thereof."

The motion was adopted.

SHRI C. SUBRAMANIAM: I intro-
duce the Bill.

*Published in Gazette of India Extraordinary Part II section 2, dated 23-3-76